

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 1411/(ND)/2018

IN THE MATTER OF:  
AS Technosoft (P) Ltd  
vs  
Indianroots Shopping Ltd.

.....PETITIONER

.... RESPONDENT

SECTION  
Under Section 9 of IBC, 2016

Order delivered on 08.02.2019

Coram:  
Ms. Ina Malhotra,  
Hon'ble Member (Judicial)

For the Applicant  
For the Respondent

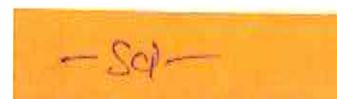
: Mr. Atul Kumar, Mr. Ishan  
: Dewan, Advocates.

ORDER

Mr. Rishabh Bansal, Advocate put has put in his appearance on behalf of the Corporate Debtor and prays for some time to file reply.

Let the same be filed.

List this case for arguments on 22.2.2019.



(INA MALHOTRA)  
MEMBER (JUDICIAL)

Surjit